

Annexure - 2
M/s. Jaipur Scientific Agriculture Solutions Private Limited : Liquidation commenced on 15.12.2023
Operational creditors (Employees)
List of Stakeholder as on 13.02.2024

S. No.	Name of Authorised Representative, if any	Name of employee	Identification number	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total Amount of claim Admitted	Amount of claim for the period of 12 months preceeding the liquidation	Nature of claim	% share in total amount of claims admitted					
1		Mr. Sohan Lal		-	540,000.00	540,000.00		Employees Claim	20.48%	0	0	0	0	
2		Mr. Amrit Kumar Sharma		-	111,834.00	111,834.00		Employees Claim	4.24%	0	0	0	0	
3		Mr. Hemant pareek		-	112,002.00	74,668.00		Employees Claim	2.83%	0	0	37,334.00	0	
4		Mr. Kuldeep Kumar Harshwal		-	136,800.00	136,800.00		Employees Claim	5.19%	0	0	0	0	
5		Mr. Amit Chodhary		-	247,500.00	247,500.00		Employees Claim	9.38%	0	0	0	0	
6		Mr. Vivek Sharma		-	300,000.00	300,000		Employees Claim	11.38%	0	0	0	0	
7		Mr. Chandra Deep		-	300,000.00	300,000		Employees Claim	11.38%	0	0	0	0	
8		Ms. Annu Kumari Somra		-	112,500.00	75,000		Employees Claim	2.84%	0	0	37,500.00	0	
9		Mr. Aneesh CH		-	62,500.00	62,500		Employees Claim	2.37%	0	0	0	0	
10		Mr. Praveen Prakash		-	500,000.00	500,000		Employees Claim	18.96%	0	0	0	0	
11		Mr. Umesh U Sanakal		-	108,330.00	108,330		Employees Claim	4.11%	0	0	0	0	
12		Mr. Mahesh Singh		-	122,354.00	122,354		Employees Claim	4.64%	0	0	0	0	
13		Mr. Jnanesh Kumar KH		-	58,334.00	58,334		Employees Claim	2.21%	0	0	0	0	
14		Mr. Vivek Gupta		-	550,000.00	550,000.00		Employees Claim	0.00%	0	0	0	0	
15		Mr. Vivek Gupta		-	46,600.00	-		Employees Claim	0.00%	0	0	46,600.00	0	
		TOTAL			3,308,754.00	3,187,320.00			100.00%			121,434.00	-	

*As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 has taken these claims which were admitted during the CIRP since the claimant has not submitted its claim during the liquidation process upto date of filing this list

Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

